

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:84  
ANSWERED ON:21.07.2003  
SCHOOL FOR CHILDREN  
RAVINDRA KUMAR PANDEY

**Will the Minister of LABOUR be pleased to state:**

(a) whether the Government propose to open schools for minor children in every State and provide them financial assistance with a view to keep these minor children (Child Labour) away from work; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR LABOUR & PARLIAMENTARY AFFAIRS (SHRI SANTOSH GANGWAR)

(a): Government of India has taken steps for withdrawal and rehabilitation of Child labour working in hazardous occupations to reduce the incidence of child labour in a particular district through the Scheme of NCLP. Under the Scheme, special schools have been set up in the child labour endemic districts with the provision for non-formal/formal education, vocational training, stipend, nutrition, health-care etc.

(b): So far, 100 NCLPs have been sanctioned in 13 child labour endemic states for coverage of 2.11 lakh children.